

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 263**  
**TO BE ANSWERED ON 24.07.2024**

**PURCHASING BY NCCF**

263. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री** be pleased to state:

- (a) whether the Government has stalled giving orders since 2016 to National Cooperative Consumer's Federation (NCCF) for purchasing items like stationery, cleaning material, computer accessories, furniture goods etc., for the use of Government sector offices on the introduction of centralised new Government e-Marketplace (GeM) purchase system and as result of the same, NCCF suppliers and their employees have become unemployed;
- (b) whether the Government is in favour of encouraging the small traders and businessmen of the country;
- (c) if so, the details thereof;
- (d) whether the Government has any idea of restoring its orders to NCCF to at least keeping a cap of below one lakh purchases so that NCCF can be revived and provide re-employment to the lakhs of traders and suppliers of NCCF; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री**  
**(श्री बी.एल. वर्मा )**

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI B.L.VERMA)**

(a) to (c) : As per DoPT order dated 1.12.2014 , the government had granted permission of local purchase of stationery and other activities from Kendriya Bhandar, NCCF and other Multi-State Co-operative Societies having majority shareholding by the Central Government upto 31.03.2015. The Government e-Marketplace (GeM), a Special Purpose Vehicle (SPV), was set up as the National Public Procurement Portal on May 17, 2017 for providing procurement of goods and services by Central and State Government Organizations. GeM is the Public Procurement Portal for procurement of goods and services for all Central Government and State Government Ministries, Departments, Public Sector Units (PSUs) and affiliated organization.

Further, GeM provides an open inclusive platform for all kinds of vendors i.e. Original Equipment Manufacturer (OEM), resellers, and service providers to register and list their products/services without any entry barriers. These aspects aided in developing a truly inclusive marketplace, enabling big and small sellers to conduct business with the Government in a transparent and efficient manner. GeM has also enabled various functionalities like i.e. Public Procurement (Preference to Make in India), MSME Policy, Start-up India etc.

As per Rule 149 of General Financial Rule(GFR) 2017, the Procurement of Goods and Services by Ministries or Departments is made mandatory for Goods or Services available on GeM.

(d) & (e) : There is no proposal with the Government to restore orders to grant permission of local purchase of stationery and other activities from NCCF.

However, NCCF has been assigned the work related to various schemes like Price Support Scheme (PSS), Price Stabilization Fund (PSF) and Grain Storage Plan in Cooperative Sector which is implemented by Govt. of India. This has resulted in all time higher Turnover of Rs. 2811.39 crores and net profit of Rs. 29.26 crores for the NCCF during 2022-23.

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